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Dated: 1.2.94

Shri D.V. Gangal, Counsel
for the applicant.

Shri Gangal submits at
the Bar that the applicant having
been promoted as clerk, he does not
wish to prosecute the application.
Although, he has stated that the
applicant has directly sent a
letter to this effect to the Tribunal,
we do not find any such letter
in the record (Shri Gangal undertakes
to inform the counsel for the respondents.)
However, we accept the request of
the counsel for the applicant and treat
this matter as disposed of as
withdrawn.

RC

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Lakshmi Swaminathan
(Lakshmi Swaminathan)
M(J)

M.R. Kolhatkar
(M.R. Kolhatkar)
M(A)

order/Judgment despatched
to Applicant/Respondent(s)
on 9/2/94

18/2/94